

| 1 | 2 | 3 | 4 | 5 | 6 |
|-------------------------------------|--------|--------|--------|------|--------|
| Mizoram | 350 | 225 | 222 | 0.93 | 250 |
| Nagaland | 315 | 291 | 102 | 0.77 | 300 |
| Orissa | 20324 | 7590 | 5207 | 0.75 | 8250 |
| Punjab | 27730 | 15233 | 6488 | 0.59 | 8600 |
| Sikkim | 236 | 161 | 33 | 0.46 | 200 |
| Rajasthan | 20442 | 9921 | 5279 | 0.53 | 10400 |
| Tamil Nadu | 33889 | 17714 | 8351 | 0.54 | 21800 |
| Tripura | 1404 | 774 | 558 | 0.65 | 1300 |
| Uttar Pradesh | 75557 | 33867 | 11104 | 0.50 | 35813 |
| West Bengal | 22201 | 9276 | 5784 | 0.01 | 22000 |
| National Capital Territory of Delhi | 15788 | 4286 | 2475 | 0.53 | 4550 |
| Andaman & Nicobar Islands | 146 | 96 | 24 | 0.61 | 100 |
| Chandigarh | 310 | 174 | 54 | 0.81 | 150 |
| Daman & Diu | 81 | 44 | 15 | 0.63 | 100 |
| Dadra & Nagar Haveli | 276 | 188 | 20 | 0.68 | 150 |
| Pondicherry | 742 | 372 | 189 | 0.43 | 500 |
| Lakshdweep | - | - | - | - | 50 |
| Not Specified | 250 | 158 | 72 | 0.42 | - |
| Total | 537927 | 275513 | 112515 | 0.58 | 298413 |

[English]

Office of Coal Mines Provident Fund Organisation

2628. SHRI SARAT PATTANAYAK : Will the Minister of COAL be pleased to state :

(a) whether the Government are considering to set up an office of Coal Mines Provident Fund Organisation in Orissa during 1996-97; and

(b) if so, the location identified for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) and (b). The Central Government are considering to open a new Regional Office of Coal Mines Provident Fund Organisation at Sambalpur either during this year or in 1997-98.

Joint Venture with Russia

2629. DR. T. SUBBARAMI REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are working on fresh guidelines for approval of joint ventures between Indian and Russian companies;

(b) if so, the details thereof;

(c) whether there has been a marked absence of a long term investment by the Indian companies in Russia or vice-versa in terms of setting up joint ventures; and

(d) if so, the reasons thereof and the remedial steps suggested in this regard?

THE MINISTER OF FINANCE AND THE MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). No, Sir, Govt.'s existing policies and regulations on both outward investment and incoming foreign investment are applicable to all countries, including Russia.

(c) and (d). No, Sir, 28 Indo-Russian joint ventures had already been registered in Russia until Nov. 1995 and a further 14 Indian wholly owned subsidiaries to be set up in Russia have since been approved by the Govt. Between July, 1994 and May, 1996, there has been direct Russian investment in 10 Indian companies.

Government have concluded an Agreement on Mutual protection of investments with the Govt. of Russia, which is expected to further encourage investment flows between the two countries.

Cash Credit Facilities By Banks

2630. SHRI R.L.P. VERMA : Will the Minister of FINANCE be pleased to state :

(a) the number of cases in the public and private sector banks where the cash credit facilities reported to have been misused by its beneficiaries during the last three years;